## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15		Dharma Software Solutions Pvt. Ltd.		

SL. NO.

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

J- R.RASHMISAGAR. Pehihoner 9845251467 Pepidoner & Pamod Kymar Rep. d. O.L

## ORDER

Counsel for Petitioner is present. Sri Pramod Kumar, Assistant from O.L office is present. He reported that, company is yet to provide statutory registers and minutes of books (Board & AGM). Petitioner Counsel agreed to handover the original books to the O.L office by 01/03/2018 and to obtain acknowledgement. List it on 07/03/2018.

Member (T)

Member (J)